



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 02.03.2026 & 03.03.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2287 of 2024 Part Heard	Sukhbir Singh, Director & Shareholder of Farm2energy Pvt. Ltd. Vs. Verbio India Pvt. Ltd. & Anr.	Shubham Gupta	Lalit Kakkar- R1 Nahush Jain-R2
2.	Comp. App. (AT) (Ins) No. 548 of 2025 & I.A. No. 5536, 5545 of 2025 (With Defects)	Rakesh Sharma Vs. A-One Homes & Anr.	Honey Satpal	Priya Deep Srivats Kaushal-R1 Shivam Gautam-R2 Nikhil Ahuja- IRP
3.	Comp. App. (AT) (Ins) No. 1321 of 2025 Part Heard	Ramesh Chandra Pant Vs. Catalyst Trusteeship Ltd. & Ors. With	Ramesh Chandra Pant- in-person	Harish Taneja- RP in- person Srishti Agrawal

4.	Comp. App. (AT) (Ins) No. 929 of 2025 Part Heard	Civitech Developers Pvt. Ltd. Vs. Ajeet Kumar Rai & Ors.	Vinod Chaurasia	Harish Taneja- RP in- person Gunjan Arora- R7
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By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)